

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	
3.	Comp. App. (AT) (Ins) No. 626 of 2020	KVR Industries Pvt. Ltd. Vs. P.P. Bafna Ventures Pvt. Ltd.	Yogesh Kumar Jagia	
4.	Comp. App. (AT) (Ins) No. 631 of 2020	Avtar Singh Rahi Vs. Kumud Shekhar, Resolution Professional of Hospitech Management Consultants Pvt. Ltd. & Anr.	Pawanjit Singh Bindra	
5.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	
6.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Appeals Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	
7.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Archit Krishna	
8.	Comp. App. (AT) (Ins) No. 645 of 2020	Sirajudin Qureshi Vs. Parsvnath Developers Ltd. & Anr.	Aman Bhalla	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
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10.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	Abhishek Anand
11.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
12.	Comp. App. (AT) (Ins) No. 391 of 2020	Vijay Kumar Singh Vs. Anil Kumar & Ors.	Rajat Chaudhary	

For Hearing

13.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar